

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA No.1459 of 1996

Present : Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. Nityananda Prusty, Judicial Member

Md. Jalaluddin & Ors.

-VS-

Eastern Railway

For the Applicants : None

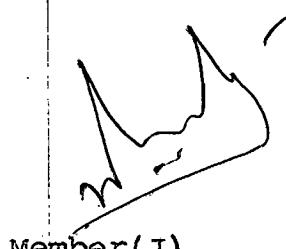
For the Respondents : Mr. P.K. Arora, Counsel

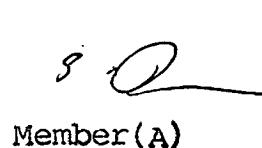
Date of Order : 28-10-2003

O R D E R

MR. NITYANANDA PRUSTY, JM

None appears on behalf of the applicants to-day even on second call. Mr. Arora, Ld. Counsel appears on behalf of the departmental respondents. On verification of the record it is found that the Ld. Counsel for the applicants was not present on last four consecutive dates i.e. on 11-10-2002, 3-2-2003, 9-4-2003 and 8-7-2003. As it appears the applicants are no more interested to proceed with the case. The O.A. is accordingly dismissed for default. No order as to costs.


Member (J)


Member (A)